

said that preliminary steps are being taken. What are those preliminary steps? Has the Neelachal Ispat Nigam been formed? What are the preliminary steps taken? Please indicate them. Is Daitari the final site? Has any technical expert opined about this site? Is the cost of production per tonne at Bonai Naigarh more, or will it be more at Daitari?

SHRI N. K. P. SALVE: For meteorological reasons, Paradip was found unsuitable for the location. In view of this, Government decided to change the site to a place near Dubari about 120 Kms. inland from Paradip, in Orissa. So far as pre-construction steps are concerned....
(*Interruption*)

DR. KRUPASINDHU BHOI: Who has opined? Not the Government. It is the duty of the research-associates from CSIR. There are two questions on this. The Ministries are neglecting the views of CSIR and the different national laboratories. Has the Ministry taken cognisance of the views of some reputed scientists?

SHRI N. K. P. SALVE: We have appointed MECON as the prime consultant for this project; and as the Consultants, they are responsible for the preparation of feasibility report, detailed project report, project engineering and consultancy. It is by their advice that we shall go. As to the pre-construction steps which we are supposed to take, they are. (1) land acquisition and (2) finalization of linkages for raw materials and other infrastructural support etc. These steps are being taken there.

Tribal Welfare Schemes

*439. **SHRI A. C. DAS:** Will the Minister of HOME AFFAIRS be pleased to lay a statement showing:

(a) whether it is a fact that besides spending funds for development of Scheduled Tribes under Special Central Assistance, Government are also providing funds for the development of primitive tribal groups as well as tribals settled in

the concentrated pockets called MADA area (Modified Area Development Approach) in Sixth Plan;

(b) if so, what schemes/programmes are being undertaken; and

(c) the quantum of funds being provided by Government for tribals who are settled outside the Sub-Plan and MADA area?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) to (c). A statement is laid on the Table of the House.

Statement

(a) Yes, Sir.

(b) Under the modified area development approach for pockets of tribal concentration, the schemes extend to various developmental sectors as in the case of the Tribal sub-Plan. For primitive tribes the programmes and schemes are mostly family-oriented, specific to the tribal group concerned depending upon the requirements of the members.

(c) The tribals outside the Tribal sub-Plan and pockets area are covered by schemes in the Backward Classes sector and other State Plan Development sector. About Rs. 37 crores have been provided by the Ministry of Home Affairs under the Centrally Sponsored Schemes in the Backward Classes Sector for the Sixth Plan period.

SHRI A. C. DAS: It is good that a substantial amount of Rs. 37 crores has been provided by the Ministry of Home Affairs under the Centrally-sponsored schemes for the backward classes sector, for the 6th Plan period for the development of backward classes. May I know what are the specific schemes in operation for the development of these tribes, i.e. those who are living outside the sub-Plan area, and MADA?

THE MINISTER OF HOME AFFAIRS (SHRI P. C. SETHI): As far as the

tribal pockets and tribal population are concerned, the tribal sub-Plan covers about 65 per cent of the population; and the second scheme covers about 10 per cent more of the population. The primitive tribes have got a special plan component. The total amount given in the 5th five-year Plan for this purpose was Rs. 4,000 crores; but it has been increased to Rs. 5,000 crores in the 6th Plan period.

SHRI A. C. DAS: My question was different, because my observation is that...

MR. SPEAKER: I want your question, nor your observation.

SHRI A. C. DAS: There are tribals who have already migrated from the sub-Plan area; and they are now residing in other areas. They have no land. They have no homestead land; and they are depending only on their daily wages. Some of them are even engaged as bonded labour. Has the Government made any study for them? And according to the report of that study, has Government prepared any popular schemes and programmes to mitigate the problems of these tribals?

SHRI P. C. SETHI: As far as the tribal population outside the sub-Plan area is concerned, whether they had migrated from the sub-Plan area or whether they are residing there, an integrated village development programme has been launched by the State Governments. They are looking after the welfare of these people, their cultivation problems, the low level of illiteracy and smallness of number. All this is taken into consideration by the State Government while forming village integrated development plans.

MR. SPEAKER: The Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

Expenditure on ASIAD

*411. SHRI RAMPRASAD AHIR-
WAR:

SHRI SURAJ BHAN:

Will the Minister of SPORTS be pleased to state:

(a) the all-inclusive expenses incurred under various heads for the recently held IX Asiad, specifying the sources from which the expenses were/would be met;

(b) total revenues derived from various avenues of the Asiad; and

(c) the total foreign exchange earned?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS, SPORTS AND WORKS
AND HOUSING (SHRI BUTA SINGH):

(a) A statement indicating the Government expenditure, in connection with the Asiad, 82, booked by the Departments of Sports upto 15-3-1983 is attached. All this expenditure is being met out of the Non-Plan funds of the Government.

(b) There has been an income of Rs. 6.64 crores upto 28th February, 1983 to Special Organising Committee, which has been taken into account while calculating the figures as mentioned in reply to part (a) above.

(c) Upto 31st January, 83, the Special Organising Committee had earned Rs. 1.71 crores worth equivalent of foreign exchange.